

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

STARRED QUESTION NO:149  
ANSWERED ON:22.08.2012  
IDENTIFICATION OF SENSITIVE POSTS  
Saha Shri Anup Kumar

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether instructions/orders have been issued regarding sensitive posts in various Ministries/Departments etc. pursuant to the directions of the Central Vigilance Commission (CVC) issued in 1999;
- (b) if so, the details thereof;
- (c) whether all the Ministries/ Departments and organisations have identified such sensitive posts and if so, the details thereof;
- (d) the details of the Ministries/ Departments and organisations which are yet to comply with the instructions of CVC; and
- (e) the steps taken by the Government to ensure compliance of the instructions by all the Ministries/Departments?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.149 BY DR. ANUP KUMAR SAHA FOR 22.8.2012 REGARDING "INDENTIFICATION OF SENSITIVE POSTS".

(a) & (b): The Government has not issued instructions after 1999 regarding identification of sensitive posts and rotational transfer of officers holding these posts. However, the Central Vigilance Commission had vide its circular No.98/VGL/60 dated 15.04.1999 and 02.11.2001 and Circular No.17/4/08 dated 01.05.2008 issued instructions to the organizations under its advisory jurisdiction advising the organizations to identify the sensitive posts and effect rotational transfers on these posts every 2 or 3 years to avoid developing vested interest by the officials working on these posts.

(c) & (d): Identification of sensitive posts and rotation of officers holding theses posts are ongoing processes and the Central Vigilance Commission has asked the CVOs of the organizations to ensure implementation of Commission's guidelines. The Commission has received response from 246 organisations.

(e): As stated above, the Central Vigilance Commission itself through the CVOs of Ministries/Departments ensures compliance of its instructions.